

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/202(KB)2021
IA(I.B.C)/693(KB)2024,
IA(I.B.C)/840(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	SARGA UDAIPUR HOTELS & RESORTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Ms. Dyuti Ghai, Adv.] For the applicant in IA(I.B.C)/840(KB)2024

Mr. Abhishek Jain, Adv.] For the Resolution Professional

O R D E R

1. Ld. Counsel appearing on behalf of the parties present.

2. **IA(I.B.C)/840(KB)2024:**

- a. This application has been filed by the applicant for condoning the delay of 69 days in filing the Expression of interest against the publication of Form G issued on 20.01.2024, as the last date being 31.01.2024.
- b. In the interest of justice, the delay is condoned but the claim may be considered by the RP wholly on the basis of its merits without getting influenced by the fact that the delay has been condoned.
- c. Accordingly, this **IA(I.B.C)/840(KB)2024** is **allowed** and **disposed of** to the extent mentioned above.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

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